

(b) Government of Karnataka has informed that informed that escalation cost is not charged to the beneficiaries.

Financial assistance to AP for development works in unauthorized colonies

1340. SHRI PALVAI GOVARDHAN REDDY: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether it is a fact that the World Bank is extending financial assistance to take up developmental activities in unauthorized colonies in six cities of Andhra Pradesh to make the cities slum-free;

(b) if so, the details of assistance and cities that have been selected for this purpose;

(c) what developmental activities that are going to be taken up in each of the above six cities;

(d) whether there are any plans to take up other cities in the State;

(e) if so, the details thereof; and

(f) if not, the reasons therefor?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI AJAY MAKEN): (a) No, Sir.

(b) to (f) Does not arise.

Scheme/project for Bihar under IHSDP

1341. SHRI RAM KRIPAL YADAV: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether Government has sanctioned any scheme/project for Bihar under Integrated Housing and Slum Development Programme (IHSDP);

(b) if so, which are those schemes/projects, city/town-wise details thereof;

(c) how much funds allotted/released so far;

(d) whether Bihar Government has also submitted any such proposal for approval/sanction; and

(e) if so, the status of those proposals indicating the details thereof?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (SHRI AJAY MAKEN): (a) to (e) Union Government has sanctioned 32 project proposals received for 28 towns from the State of Bihar under Integrated Housing and Slum Development Programme component of Jawaharlal Nehru National Urban Renewal Mission (JNNURM) with the details as under:

Total project Cost (Rs. Crore)	Central share approved (Rs. Crore)	Total Dwelling Units approved	No. of Dwelling Units completed	No. of Dwelling Units in-progress	Additional Central Assistance released (Rs. Crore)
757.89	380.79	28623	2367	3180	211.89

City/town-wise details are given in Statement.

Statement

Details and Status of project Sanctioned (Town-wise) for the State of Bihar, IHSDP (JNNURM)

Sl. No.	Town	No. of Projects	Project Cost	ACA Committed	Total ACA Released Amount	Total Dwelling Units Approved (Nos)	No of Dus In-Progress	No of Dus Completed
1	2	3	4	5	6	7	8	9
1	Araria	1	21.26	11.13	5.56	728	0	0
2	Arrah	1	31.22	15.06	7.53	754	536	12
3	Aurangabad	1	3.08	2.43	2.43	247	147	28
4	Bahadurganj	1	5.00	3.63	3.63	294	0	170
5	Barh	2	54.96	26.10	13.05	1654	0	0
6	Begusarai	1	24.50	15.86	7.93	853	368	151
7	Belsand	1	50.55	20.87	10.43	1487	0	0
8	Bhagalpur	1	16.56	11.72	11.72	1188	238	817

1	2	3	4	5	6	7	8	9
9	Biharsharif	1	24.54	16.08	16.08	810	381	30
10	Forbesganj	1	21.53	9.02	4.51	870	0	0
11	Gaya	1	44.59	19.18	0.00	1747	0	0
12	Jamui	1	25.30	11.17	5.58	960	0	0
13	Jogbani	1	12.71	6.64	3.32	321	321	0
14	Kanti	1	3.20	2.56	2.56	143	0	137
15	Kishanganj	2	42.58	21.36	15.05	1807	0	522
10	Madhepura	2	32.76	16.43	8.22	1095	300	0
17	Mokama	1	69.54	34.25	17.13	1950	0	0
18	Motipur	1	5.44	4.29	4.29	520	0	450
19	Munger	1	20.19	8.55	4.28	868	0	0
20	Nabi Nagar	1	43.67	21.70	10.85	1277	0	0
21	Narkatiaganj	1	3.84	2.92	1.46	300	0	0
22	Naubat Pur	1	49.07	22.21	11.11	1500	0	0
23	Purnia	2	65.76	33.48	22.16	3102	544	0
24	Rosera	1	14.32	10.76	5.38	1562	0	0
25	Saharsa	1	19.33	8.84	4.42	820	0	0
2G	Sheikhpura	1	2.38	1.87	1.87	207	138	50
27	Supaul	1	7.99	4.12	2.06	207	207	0
28	Thakurganj	1	42.04	18.54	9.27	1352	0	0
28		32	757.89	380.79	211.89	28623	3180	2367

Housing policy for poor and middle class people

1342. SHRI ISHWAR SINGH: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state: